

#### **Administration of NIPER Act**

3067. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Board of Governors of National Institute of Pharmaceutical Education and Research, Mohali (NIPER) and its various Committees like Academic Planning and Development Committee have not met minimum number of times as per the NIPER Act, since 2005;

(b) if so, whether this Committee was duly constituted as per NIPER Act by the Board of Governors and if so, the details thereof and if not, how does Government ensures strict compliance of the Act; and

(c) the action taken by Government against those who are responsible for these lapses?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The Board of Governors of National Institute of Pharmaceutical Education and Research (NIPER) and its Committees have met as per the statutory provisions of NIPER Act, since 2005. A few meetings, however, could not be held for reasons beyond control.

(b) The Committees have been duly constituted as per the Act/Statutes of the Institute.

(c) Does not arise.

#### **Disposing off of waste materials**

†3068. SHRI RAGHUNANDAN SHARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a proposal of Rs. 50 crores for erecting a monument of international standard in the memory of Bhopal Gas Tragedy in Union Carbide campus in Bhopal has been received and if so, the decision taken by Government in this regard;

(b) whether a proposal of Rs. 50 crore for disposing off of waste material kept in Union Carbide campus in Bhopal has been received; and

(c) if so, by when this amount would be released?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The State Government of Madhya Pradesh has informed that the decision to construct a Bhopal Gas Tragedy Memorial was taken by the State Government on 23rd February, 2007. The Planning Commission has approved one time additional central assistance of Rs. 10.00 crore for this purpose, provided during 2006-07 to the Government of Madhya Pradesh. The State Cabinet Sub-Committee has approved the conceptual plan for construction of Bhopal Gas Tragedy Memorial. The extent of Government of India's responsibility in the matter

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†Original notice of the question was received in Hindi.